

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

211. IA/301/2024 IA(PLAN)/6/2024 In C.P. (IB)/283(MB)2023

IN THE MATTER OF

Vistra Itcl (India) Limited

... Petitioner

VS

Envirant Developers Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the SRA In IA(PLAN)/6/2024:-

Adv. Akshay Petkar (PH)

For the Applicant In IA/301/2024:-

Sr. Adv. Prateek Seksaria (PH)

For the Respondent nos. 6 and 7 In IA/301/2024:- Adv. Ryan D'Souza (PH)

ORDER

IA/301/2024 & IA(PLAN)/6/2024:- Part heard. To be taken up on 08.08.2024

at 02:30 P.M.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)